

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 4476
TO BE ANSWERED ON 12TH AUGUST, 2016**

HIV/AIDS

4476. SHRI SUMEDHANAND SARSWATI:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government has set up Integrated Counselling and Testing Centres (ICTC) for screening/treatment of HIV/ AIDS patients in the rural areas of the country and if so, the details thereof, State/UT-wise;
- (b) whether the Government has requested all the States to conduct medical tests of all the prisoners/jail inmates for HIV/AIDS diagnosis and if so, the details and the present status thereof;
- (c) whether the Government has initiated new measures including launching of red ribbon buses on the lines of red ribbon express trains to spread awareness about HIV/AIDS among the public and if so, the details thereof;
- (d) whether the Government has introduced a legislation/bill to provide free of cost and comprehensive medical treatment, protection against discrimination, etc. to the HIV/AIDS patients of the country; and
- (e) if so, the details of present status of the bill and the support extended/being extended by the Government to save the HIV/AIDS patients and their children?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SMT. ANUPRIYA PATEL)**

(a): Yes. NACO has established a total of 19,800 ICTC centers for HIV testing services, and also established 527 ART centers and 1108 Link ART Centers (LAC) for care, support and treatment of AIDS patients all over India in both urban and rural settings. Individuals in both urban and rural areas are availing HIV counseling & testing and treatment services through these facilities.

The State/UT wise list of ICTCs in urban and rural areas, and LACs in rural areas is placed in **Annexure-I & II** respectively.

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(b): Yes. As per the ICTC Operational Guidelines 2007, circulated to all State/UTs, the inmates of prisons/jails may avail HIV counseling and testing services through the ICTCs, which has been located in the same premises or through ICTC facilities which are located near to the prison/jail. The testing is voluntary after taking consent.

In India, there are 62 ICTCs functioning in prison/jail, and the State/UT wise list is placed in **Annexure III**

(c): The red ribbon buses on the lines of red ribbon express trains have not been initiated by government, however IEC and Exhibition Vans equipped with Audio/Video facilities, information panels and kiosks and folk performances are being used to create awareness on HIV/AIDS and promoting services/facilities across the country.

Other measures include National AIDS Toll Free Helpline 1097 for providing information and counseling about HIV/AIDS and the use of social media platforms like Facebook, Twitter, YouTube, flickers etc, to reach out to youth as well as other vulnerable groups.

(d) & (e): Yes. The Government has introduced HIV & AIDS (Prevention and Control Bill), 2014 to provide free of cost and comprehensive medical treatment, protection against discrimination, etc to the HIV/AIDS patients of the country.

The revised Cabinet note has been circulated to Cabinet Secretariat on 8th August, 2014.

Currently, Government is providing free treatment to nearly 9,65,000 patients out of which nearly 53,400 are children through 1,635 treatment centers across country.

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Annexure-I**State/UTs wise list of HIV Testing/Screening Facility
(as on 31st March, 2016)**

Sl.No.	States/UTs	No. of HIV Testing/Screening Centers
1	Andaman & N	22
2	Andhra Pradesh	1490
3	Arunachal Pradesh	61
4	Assam	226
5	Bihar	466
6	Chandigarh	20
7	Chhattisgarh	383
8	Dadra & Nagar Haveli	10
9	Daman and Diu	6
10	Delhi	224
11	Goa	43
12	Gujarat	1835
13	Haryana	188
14	Himachal Pradesh	68
15	Jammu and Kashmir	36
16	Jharkhand	246
17	Karnataka	2647
18	Kerala	400
19	Lakshadweep	1
20	Madhya Pradesh	829
21	Maharashtra	3759
22	Manipur	121
23	Meghalaya	44
24	Mizoram	83
25	Nagaland	144
26	Odisha	449
27	Puducherry	30
28	Punjab	412
29	Rajasthan	836
30	Sikkim	28
31	Tamil Nadu	2109
32	Telangana	866
33	Tripura	85
34	Uttar Pradesh	756
35	Uttarakhand	167
36	West Bengal	710
Total		19,800

Annexure-II

List of treatment facilities state/UT-wise as on June 2016

Sl.No.	States/UTs	No. of Link ART Centers
1	Andhra Pradesh	114
2	Arunachal Pradesh	4
3	Assam	12
4	Bihar	12
5	Chandigarh	5
6	Chattisgarh	8
7	Delhi	0
8	Goa	4
9	Gujarat	65
10	Haryana	14
11	Himachal Pradesh	5
12	Jammu & Kashmir	4
13	Jharkhand	6
14	Karnataka	196
15	Kerala	13
16	Madhya Pradesh	32
17	Maharashtra	192
18	Manipur	11
19	Meghalaya	3
20	Mizoram	5
21	Mumbai	0
22	Nagaland	6
23	Odisha	19
24	Pondicherry	1
25	Punjab	2
26	Rajasthan	39
27	Sikkim	1
28	Tamil Nadu	172
29	Telangana	64
30	Tripura	3
31	Uttar Pradesh	28
32	Uttarakhand	15
33	West Bengal	53
Total		1108

Annexure-III

State/UTs wise list ICTCs functioning in prison (as on 31st March, 2016)		
Sl.No	States/UTs	No. of ICTCs functioning in Prison/Jail
1	Andaman & N	0
2	Andhra Pradesh	0
3	Arunachal Pradesh	0
4	Assam	0
5	Bihar	0
6	Chandigarh	0
7	Chhattisgarh	0
8	Dadra & Nagar Haveli	0
9	Daman and Diu	0
10	Delhi	1
11	Goa	0
12	Gujarat	0
13	Haryana	0
14	Himachal Pradesh	0
15	Jammu and Kashmir	0
16	Jharkhand	2
17	Karnataka	1
18	Kerala	6
19	Lakshadweep	0
20	Madhya Pradesh	11
21	Maharashtra	24
22	Manipur	0
23	Meghalaya	0
24	Mizoram	1
25	Mumbai	2
26	Nagaland	0
27	Odisha	0
28	Puducherry	0
29	Punjab	0
30	Rajasthan	1
31	Sikkim	0
32	Tamil Nadu	9
33	Tripura	0
34	Uttar Pradesh	3
35	Uttarakhand	0
36	West Bengal	1
Total		62

